IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

IN THE MATTER OF:		C.P. No. 07(ND)/2017
Ratangiri Gas And Pow Konkon LNG Pvt. Ltd.	er Pvt	t. Ltd. AndPetitioner
SECTION : UNDER SECT	ION 2	30-232 of the Companies Act, 2013.
Coram:		Order delivered on 29.06.2017
CHIEF JUSTICE M.M. KU Hon'ble President	MAR	
R. Vardharajan Hon'ble Member (J)		
For the Petitioner(s)	:	Shri U.K. Chaudhary, Senior Advocate Shri Manpreet Lamba, Advocate Shri Himanshu Vij, Advocate
For the Respondent(s)	:	Shri C. Balooni, Company Prosecutor
For the Objector(s)	:	Shri Jayant Mehta, Advocate Ms. Smriti Churiwal, Advocate Shri Gunjan Singh, Advocate
		ORDER
Order reserved.		Sal-
		(CHIEF JUSTICE M.M. KUMAR) PRESIDENT
		Sd-
/inoat		(R. VARDHARAJAN) (MEMBER JUDICIAL)

Vineet